

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING AUGUST 2023**

(data as on 04.09.2023)

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	18	14	285
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	191	298	3,047
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	4	3	243
BONDED LABOUR (Inc. Code 601)	14	2	7
CHILDREN (Inc. Code 100-117)	60	52	223
WOMEN (Inc. Code 1300-1316)	485	454	324
SC/ST/OBC (Inc. Code 1900-1909)	79	77	77
OTHERS	6,093	6,094	3,513
<b>TOTAL</b>	<b>6,944</b>	<b>6,994</b>	<b>7,719</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of August 2023**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU	11	0	151
HRD	0	1	10

**Cases where NHRC recommended Monetary relief during the month of August 2023**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
CHILDREN	3	8,00,000
CORPROAL PUNISHMENT IN SCHOOLS/OTHER EDUCATION INSTITUTIONS	1	60,000
MEDICAL NEGLIGENCE	1	2,00,000
CUSTODIAL DEATH (Judicial)	12	61,00,000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	2	11,25,000
HAZARDOUS EMPLOYMENTS	1	4,00,000
ILLEGAL ARREST	1	50,000
INDIGNITY OF WOMEN	1	1,00,000
DEATH IN CUSTODY OF FOREST OFFICIALS	1	7,00,000
DEATH DUE TO ELECTROCUTION	1	5,00,000
DEATH DUE TO CINSUMPTION OF ILLICIT LIQUOR	1	4,00,000
<b>TOTAL</b>	<b>25</b>	<b>1,04,35,000</b>